

765/Comp
19/09/25

Copy to
The
Comp
for

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,
KARKARDOOMA COURTS, DELHI.

No. 8496 /RR(SHD)/KKD/Delhi

Dated 12/9/25

To,

The Ld. Principal District & Sessions Judges,
All District Courts,
Delhi.

Subj: Pendency of any appeal/revision or any other proceedings qua cases described in Table-1.

Ref: Destruction of records consigned in Record Room, Criminal, Shahdara District.

Respected Sir,

It is to apprise you that records described in Table-1 below have to be weeded out as per rules. A list of cases described in Table-1 below is also placed at Mark "A" & Mark "B" Annexed with this letter.

Therefore, it is requested that concerned Officer/Official may kindly be directed to inform at the earliest, whether any appeal, revision or any other proceedings in respect of matters shown in Table-1 read with Mark "A" & Mark "B" is pending before any of the Courts under your jurisdiction, so that the relevant record pertaining to such pending case may not be destroyed.

The Branch In Charge, R&I branch is directed to upload this letter on Layers for onward transmission to the Ld. Principal District and Session Judges of all District Courts, to circulate the same to the Courts of their district and confirmation be also sent to Record Room, Shahdara District through email at recordroomshahdara@gmail.com within 15 days from today. If no reply is received in the said time, it shall be presumed that no appeal, revision or any other proceeding is pending with respect to the said cases.

This issues with the prior approval of Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

TABLE-1

Serial No.	Nature of Cases
1	All criminal cases pertaining to the jurisdiction of Police Station Shahdara and Vivek Vihar, disposed of by Ld. Magistrate Courts in the year 2013, save and except cases, inter alia in which the accused is declared proclaimed offender/proclaimed person, or cases directed to be preserved by the concerned court, and cases in which no appeal, revision or any other proceedings is pending

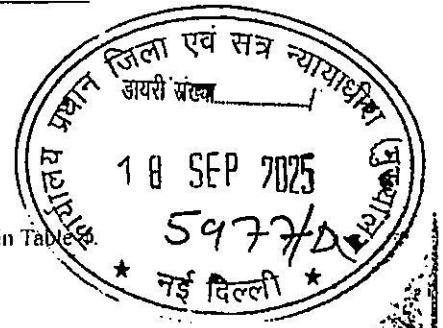
Yours Sincerely,

(Harun Pratap)

Officer Incharge Record Rooms,
PO-MACT-02, Shahdara District,
Karkardooma Courts, Delhi

Be sent to website Committee for n/c

G.O.C/Comp
15/09/25



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,
KARKARDOOMA COURTS, DELHI.

8477-8493

No. /RR(SHD)/KKD/Delhi

Dated 12/9/25

NOTICE

I am directed to say that the following challans case files have been earmarked for weeding out by Record Room (criminal), Shahdara District, Karkardooma Courts, Delhi:

All criminal cases of Shahdara District District pertaining to jurisdiction of Police Station Shahdara and Vivek Vihar, year-2013, save and except, cases inter alia in which the accused is declared proclaimed offender proclaimed person or directed to be preserved by the concerned Court and cases in which no appeal, revision or any other proceedings are pending.

Thus, all concerned, including lawyers, litigants, general public and other stakeholders are put to notice and requested to take back original documents, if any, attached with the said files within six months from today. It is also notified that Record Room, Criminal, Shahdara shall not be responsible for the safe custody of the said original documents and the same shall be kept, upto six months, at the sole risk and responsibility of concerned persons.

This issues with the prior approval of Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

(Hayan Pratap)
Officer-In-Charge,

Record Room, Shahdara,
Karkardooma Courts, Delhi.

Copy forwarded for information necessary action to

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. The Ld. Principal District & Sessions Judge East District, Karkardooma Courts, Delhi
3. The Ld. Principal District & Sessions Judge North-East District, Karkardooma Courts, Delhi
4. The Ld. Principal District & Sessions Judge Shahdara District, Karkardooma Courts, Delhi
5. The Ld. Principal District & Sessions Judge West District, Tis Hazari Courts, Delhi
6. The Ld. Principal District & Sessions Judge North District, Rohini Courts, Delhi
7. The Ld. Principal District & Sessions Judge North-West District, Rohini Courts, Delhi
8. The Ld. Principal District & Sessions Judge South District, Saket Courts, Delhi
9. The Ld. Principal District & Sessions Judge South-East District, Saket Courts, Delhi
10. The Ld. Principal District & Sessions Judge New Delhi District, Patiala House Courts, New Delhi
11. The Ld. Principal District & Sessions Judge South-West District, Dwarka Courts, New Delhi
12. The Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act, CBI) Rouse Avenue Courts, New Delhi
13. Ld. officer In-Charge, Computer Branch of all District with request to pass necessary directions to publish this Notice on the respective websites
14. All Ld. Chief Metropolitan Magistrates of all Districts with request to display this notice on the Notice Board of the Magisterial Courts functioning in their jurisdiction
15. Ld. President of all District Courts Bar Associations, Delhi with request to circulate this amongst all the lawyers and to display this Notice in a conspicuous place in the Bar office.
16. Ld. Officer In-charge, Caretaking Branch of all Districts with the request to have this notice displayed at all prominent places in respective Court Complex(s) for information of general public, litigation and lawyers etc.
17. Guard File

[Signature]
Branch In-charge
Record Room, Shahdara,
Karkardooma Courts, Delhi

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,
KARKARDOOMA COURTS, DELHI.

No. 8494-8495 /RR(SHD)/KKD/Delhi

Dated 12/9/25

CIRCULAR

It is to apprise you that records described in Table-1 below have to be weeded out as per rules. A list of cases described in Table-1 below is also placed at Mark "A" & Mark "B" annexed with this letter.

It is therefore, requested that concerned Officer/Official may kindly be directed to inform at the earliest, whether any appeal, revision or any other proceedings in respect of matters shown in Table-1 read with Mark "A" & Mark "B" is pending before any of the Courts under your jurisdiction, so that the relevant records pertaining to such pending case may not be destroyed.

Intimation be sent to Record Room, Shahdara District through email at recordroomshahdara@gmail.com within 15 days from today. If no reply is received within the stipulated time, it shall be presumed that no appeal, revision or any other proceedings is pending with respect to the said cases.

This issues with the prior approval of Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

TABLE-1

Serial No.	Nature of Cases
1	All criminal cases pertaining to the jurisdiction of Police Station Shahdara and Vivek Vihar disposed off by Ld. Magistrate Courts in the year 2013. Save and except cases in which the accused is declared proclaimed offender, proclaimed person, or cases directed to be preserved by the concerned court, and cases in which no appeal, revision or any other proceedings is pending.

(Harun Pratap)
Officer-In-charge/Record Rooms,
PO-MACT-01, Shahdara District
Karkardooma Courts, Delhi.

Copy be forwarded for information/ necessary action to:

1. The Ld. Principal District & Sessions Judge Shahdara District, Karkardooma Courts, Delhi.
2. Guard File.

[Signature]
Branch-In-charge
Record Room, Shahdara District,
Karkardooma Courts, Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,
KARKARDOOMA COURTS, DELHI.

8477-8493

No. RR(SHDE/KKD/Delhi

Dated 12/9/25

NOTICE

I am directed to say that the following case files have been earmarked for weeding out by Record Room (Criminal), Shahdara District, Karkardooma Courts, Delhi:

"All criminal cases of Shahdara District pertaining to jurisdiction of Police Station Shahdara and Vivek Vihar, year-2013, save and except, cases inter alia in which the accused is declared proclaimed offender, proclaimed person or directed to be preserved by the concerned Court and cases in which no appeal revision or any other proceedings are pending."

Thus, all concerned, including lawyers, litigants, general public and other stakeholders are put to notice and requested to take back original documents, if any, attached with the said files within six months from today. It is also notified that Record Room, Criminal, Shahdara shall not be responsible for the safe custody of the said original documents and the same shall be kept, upto six months, at the sole risk and responsibility of concerned persons.

This issues with the prior approval of Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

(Haryn Pratap)
Officer-In-Charge,

Record Rooms, Shahdara,
Karkardooma Courts, Delhi.

Copy forwarded for information necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ) Tis Hazari Courts, Delhi
2. The Ld. Principal District & Sessions Judge East District, Karkardooma Courts, Delhi.
3. The Ld. Principal District & Sessions Judge North-East District, Karkardooma Courts, Delhi.
4. The Ld. Principal District & Sessions Judge Shahdara District, Karkardooma Courts, Delhi.
5. The Ld. Principal District & Sessions Judge West District, Tis Hazari Courts, Delhi.
6. The Ld. Principal District & Sessions Judge North District, Rohini Courts, Delhi.
7. The Ld. Principal District & Sessions Judge North-West District, Rohini Courts, Delhi.
8. The Ld. Principal District & Sessions Judge South District, Saket Courts, Delhi.
9. The Ld. Principal District & Sessions Judge South-East District, Saket Courts, Delhi.
10. The Ld. Principal District & Sessions Judge New Delhi District, Patiala House Courts, New Delhi.
11. The Ld. Principal District & Sessions Judge South-West District, Dwarka Courts, New Delhi.
12. The Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act, CBI) Rouse Avenue Courts, New Delhi.
13. Ld. officer In-Charge, Computer Branch of all District with request to pass necessary directions to publish this Notice on the respective websites
14. All Ld. Chief Metropolitan Magistrates of all Districts with request to display this notice on the Notice Board of the Magisterial Courts functioning in their jurisdiction.
15. Ld. President of all District Courts Bar Associations, Delhi with request to circulate this amongst all the lawyers and to display this Notice in a conspicuous place in the Bar office.
16. Ld. Officer In-charge, Caretaking Branch of all Districts with the request to have this notice displayed at all prominent places in respective Court Complexes for information of general public, litigation and lawyers etc.
17. Guard File.

[Signature]
Branch In-charge
Record Room, Shahdara,
Karkardooma Courts, Delhi

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,
KARKARDOOMA COURTS, DELHI.

No. 8494-8495/RR(SHD)/KKD/Delhi

Dated 12/9/25

CIRCULAR

It is to apprise you that records described in Table-I below have to be weeded out as per rules. A list of cases described in Table-I below is also placed at Mark "A" & Mark "B" annexed with this letter.

It is therefore, requested that concerned Officer/Official may kindly be directed to inform at the earliest, whether any appeal, revision or any other proceedings in respect of matters shown in Table-I read with Mark "A" & Mark "B" is pending before any of the Courts under your jurisdiction, so that the relevant records pertaining to such pending case may not be destroyed.

Intimation be sent to Record Room, Shahdara District through email at recordroomshahdara@gmail.com within 15 days from today. If no reply is received within the stipulated time, it shall be presumed that no appeal, revision or any other proceedings is pending with respect to the said cases.

This issues with the prior approval of Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

TABLE-I

Serial No.	Nature of Cases
1	All criminal cases pertaining to the jurisdiction of Police Station Shahdara and Vivek Vihar disposed of by Ld. Magistrate Courts in the year 2013, save and except cases, inter alia in which the accused is declared proclaimed offender/proclaimed person, or cases directed to be preserved by the concerned court, and cases in which no appeal, revision or any other proceedings is pending.

(Harun Pratap)
Officer-In-charge Record Rooms,
PO-MACT-02, Shahdara District
Karkardooma Courts, Delhi.

Copy be forwarded for information/ necessary action to:

1. The Ld. Principal District & Sessions Judge Shahdara District, Karkardooma Courts, Delhi.
2. Guard File.

Sanjay Kumar
Branch-In-charge
Record Room, Shahdara District,
Karkardooma Courts, Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,
KARKARDOOMA COURTS, DELHI.

No. 8496 /RR(SHD)/KKD/Delhi

Dated 12/9/25

The Ld. Principal District & Sessions Judges,
All District Courts,
Delhi.

Sub: Pendency of any appeal/revision or any other proceedings qua cases described in Table-1.

Ref: Destruction of records consigned in Record Room, Criminal, Shahdara District.

Respected Sir,

It is to apprise you that records described in Table-1 below have to be weeded out as per rules. A list of cases described in Table-1 below is also placed at Mark- "A" & Mark "B" Annexed with this letter.

Therefore, it is requested that concerned Officer/Official may kindly be directed to inform at the earliest, whether any appeal, revision or any other proceedings in respect of matters shown in Table-1 read with Mark "A" & Mark "B" is pending before any of the Courts under your jurisdiction, so that the relevant record pertaining to such pending case may not be destroyed.

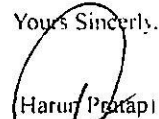
The Branch In Charge, R&I branch is directed to upload this letter on Layers for onward transmission to the Ld. Principal District and Session Judges of all District Courts, to circulate the same to the Courts of their district and confirmation be also sent to Record Room, Shahdara District through email at recdroomsahdara@gmail.com within 15 days from today. If no reply is received in the said time, it shall be presumed that no appeal, revision or any other proceeding is pending with respect to the said cases.

This issues with the prior approval of Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

TABLE-I

Serial No.	Nature of Cases
1	All criminal cases pertaining to the jurisdiction of Police Station Shahdara and Vivek Vihar, disposed of by Ld. Magistrate Courts in the year 2013, save and except cases, inter alia in which the accused is declared proclaimed offender/proclaimed person; or cases directed to be preserved by the concerned court, and cases in which no appeal, revision or any other proceedings is pending

Yours Sincerely,


Harun Prasad

Officer Incharge Record Rooms,
PO-MACT-02, Shahdara District
Karkardooma Courts, Delhi.

(MARK - A)

Record Room Criminal Decided Files For Weeding out of Police Station Shahdara -2013

Serial No.	CASE NO.	UNDER SECTION	CASE TITLE	Goshwar a Number	Date Of Decision	Decided By	Decision	POLICE STATION
1	DD.No. 69 B dtd 12-11-2012	40 A Delhi Ex, Act	St Vs Sanjay Sirghal	1	02-01-2013.	Sh.Shailender Malik	Acquitted	Shahdara
2	Fir No. 363/2012	283 IPC	St Vs Pardeep Vats	3	02-01-2013.	Sh.Shailender Malik	Plead Guilty/ convicted	Shahdara
3	Fir No. 148/2012	379/411 IPC	St Vs Mustafa @ Bhim	4	02-01-2013.	Sh.Shailender Malik	Plead Guilty/ convicted	Shahdara
4	CC.No.789/2011	156(3) CRPC	M/s Deemark Healthcare Vs unknown	5	02-01-2013	Sh.Shailender Malik	Dismissed in Default	Shahdara
5	CC.No.80/2012	200 CRPC	Raj Rani Vs Naresh kr.	10	04-01-2013	Sh.Shailender Malik	DAW	Shahdara
6	Fir No. 209/2009	379/411 IPC	St Vs Tasleem	11	04-01-2013	Sh.Shailender Malik	Compounded	Shahdara
7	Fir No. 283/2011	3 DP,DP,Act	St Vs Md.Farookh & ors	12	04-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Jafrabad
8	Fir No. 348/2012	283 IPC	St Vs Nadeem	13	04-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
9	Fir No. 189/2008	63/65 CR.Act	St Vs Dinesh Raghav & ors	15	05-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	New Usmanpur
10	Fir No. 160/2011	379/411 IPC	St Vs Pardeep @ sonu	17	07-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
11	Fir No. 64/2012	3 DP,DP,Act	St Vs Satpal Rohilla	21	08-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
12	Fir No. 148/2008	279/338 IPC	St Vs Pawan Kr. Sharma	23	08-01-2013	Sh.Shailender Malik	Convicted	Shahdara
13	Fir No. 392/2012	283 IPC	St Vs Rupesh Kr.	25	09-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara

14	Fir No. 373/2010	356/379/411 /341 IPC	St Vs Pankaj	26	09-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
15	Fir No. 135/2011	174 A IPC	St Vs Narayan Dutt Mishra	27	10-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
16	Fir No. 154/2012	379/411 IPC	St Vs Abdul@ sonu & ors	28	10-01-2013	Sh.Shailender Malik	Compounded/ Acquitted	Shahdara
17	Fir No. 58/2004	63/65 CR.Act	St Vs Dalip singh @ Deepak	31	10-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	New Usmanpur
18	CC.No.530/2 010	138 NI ACT	Suresh kr Aggarwak Vs Lalit	33	11-01-2013	Sh.Shailender Malik	DAW	Shahdara
19	Fir No. 291/2012	283 IPC	St Va Chaman	34	14-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
20	Fir No. 204/2009	279/337/338 IPC	St Vs Gaurav Sharma	36	15-01-2013	Sh.Shailender Malik	Compounded/ Acquitted	Shahdara
21	Fir No. 413/2005	379/411/34 IPC	St Vs Sandeep & ors	37	15-01-2013	Sh.Shailender Malik	Compounded/ Acquitted	Shahdara
22	Fir No. 487/2007	325/34 IPC	St Vs Abdul Rashid	38	15-01-2013	Sh.Shailender Malik	Compounded/ Acquitted	Shahdara
23	Fir No. 110/2009	323/325/34 IPC	St Vs Kamlesh	40	15-01-2013	Sh.Shailender Malik	Compounded/ Acquitted	Shahdara
24	CC.No.33/20 09	138 NI ACT	Sher singh Vs Puran singh Sajwan	43	15-01-2013	Sh.Shailender Malik	Compounded/ Acquitted	Shahdara
25	CC.No.467/2 008	138 NI ACT	Sher singh Vs Puran singh Sajwan	44	15-01-2013	Sh.Shailender Malik	Compounded/ Acquitted	Shahdara
26	Fir No. 141/2010	411 IPC	St Vs Md. Wasim	48	17-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
27	Fir No. 381/2012	283 IPC	St Vs Sunny Nagar	49	17-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
28	Fir No. 82/2008	325/341/506 /34 IPC	St Vs Harish Rawat & ors	50	17-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Dilshad Garden (Crime Branch)

29	Fir No. 406/2001	63/65/68 A CR.Act & 78/79 T.M.M Act	St Vs Subhash chand	52	19-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Bhajanpura
30	CC.No.527/2 004	138 NI ACT	J.P. Singh Vs Rajiv kr. Gupta	55	22-01-2013	Sh.Shailender Malik	DID	Shahdara
31	Fir No. 594/2010	411/482 IPC	St Vs Cancellation	57	23-01-2013	Sh.Shailender Malik	Accepted	Shahdara
32	Fir No. 248/2002	379/411 IPC	St Vs Ashok	58	24-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
33	Fir No. 306/2012	283 IPC	St Vs Deepak Chawla	59	24-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
34	CC.No. 443/2010	138 NI ACT	S.K.International Vs M/s Vinod Kirana Store	60	24-01-2013	Sh.Shailender Malik	DAW	Shahdara
35	Fir No. 366/2012	283 IPC	St VS Devender Pathak	62	29-01-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
36	Fir No. 133/2012	342/323 IPC	St Vs Sanjeev Lamba	64	30-01-2013	Sh.Shailender Malik	Compounded	Shahdara
37	Fir No. 288/2012	323/341/34 IPC	St Vs Md. Amir @ Bhura & ors	69	02-02-2013	Sh.Shailender Malik	Compounded	Shahdara
38	Fir No. 268/2009	356/379 IPC	St Vs Shahjad @ Wasim	70	04-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
39	Fir No. 350/2012	279 IPC	St Vs Shahid	72	05-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
40	Fir No. 410/2012	283 IPC	St Vs Nirmal Oberoi	73	07-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
41	CC.No.275/2 009	156(3) CRPC	Dushyant kr. Vs Anuradha	80	13-02-2013	Sh.Shailender Malik	DAW	Shahdara
42	Fir No. 322/2009	379/411 IPC	St Vs Abdul Kalam & ors	81	13-02-2013	Sh.Shailender Malik	Compounded	Shahdara
43	CC.No. 632/2011	200 CRPC	Rekha Khanna Vs Ravi Khanna	82	13-02-2013	Sh.Shailender Malik	DAW	Shahdara

44	Fir No. 69/2008	379/411/34 IPC	St Vs Bharat Bhushan & ors	84	13-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
45	CC.No. 266/2009	138 NI ACT	M/s Kapin Trading co. pvt ltd. Vs New Omi Electronics	85	13-02-2013	Sh.Shailender Malik	DAW	Shahdara
46	CC.No.264/2 009	138 NI ACT	M/s Kapin Trading co. pvt ltd. Vs New Omi Electronics	88	13-02-2013	Sh.Shailender Malik	Compounded	Shahdara
47	Fir No. 40/2000	186/353//33 2/34 IPC	St Vs Jai Bhagwan	89	13-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
48	Fir No. 97/2002	279/338 IPC	St Vs Vir singh	90	14-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
49	Fir No. 239/2004	279/337 IPC	St Vs Rajinder	92	14-02-2013	Sh.Shailender Malik	Compounded	Shahdara
50	Fir No. 409/2012	283 IPC	St Vs Rahul Gupta	95	16-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
51	Fir No. 359/2009	341/406/506 IPC	St Vs Shanoo	96	18-02-2013	Sh.Shailender Malik	Compounded	Shahdara
52	Fir No. 190/2004	279/337 IPC	St Vs Rajender kr.	99	20-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
53	CC.No.755/2 011	138 NI ACT	Gyaneshwar kr Vs Sangeeta	100	20-02-2013	Sh.Shailender Malik	Compounded	Shahdara
54	Fir No. 32/2002	63/65 CR.Act	St Vs Munna	102	22-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
55	Fir No. 24/2013	283 IPC	St Vs Sehzaad	103	22-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
56	Fir No. 358/2012	283 IPC	St Vs Sandeep Khuranna	104	22-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
57	Fir No. 332/2006	379/411 IPC	St Vs Ravi @ Kalia	106	23-02-2013	Sh.Shailender Malik	Compounded	Shahdara
58	Fir No. 29/2013	283 IPC	St Vs Allimuddin	107	25-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
59	Fir No. 440/2006	279/337 IPC	St Vs Tejbir Singh	108	25-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara

60	DD.No. 67 B dtd 26-02- 2013	40 A Delhi Ex. Act	St Vs Sonu saxena	112	27-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
61	Fir No. 176/2005	323/341/506 /341 IPC	St Vs Amit Sharma	113	27-02-2013	Sh.Shailender Malik	Compounded	Shahdara
62	Fir No. 56/2012	324/341/34 IPC	St Vs Rakesh Jain	114	28-02-2013	Sh.Shailender Malik	Plead Guilty/ Fine	Shahdara
63	Fir No. 194/2011	327/379/411 /34 IPC	St Vs Ajay Rathor	116	13-02-2013	Sh.Shailender Malik	Compounded	Shahdara
64	CC.No.14/20 13	138 NI ACT	Ritesh Punyani Vs Surender Sharma	117	01-03-2013	Sh. Sanjay Bansal	Compounded	Jagat Puri
65	DD.No. 04 B dtd 28-02- 2013	40 A Delhi Ex. Act	St Vs Jatin & ors	118	02-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
66	Fir No. 390/2012	283 IPC	St Vs Praveen Kr.	119	04-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
67	DD.No. 95 B dtd 04-03- 2013	40 A Delhi Ex. Act	St Vs Haider Ali	120	06-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
68	Fir No. 38/2013	283 IPC	St Vs Sumit Nagar	121	08-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
69	Fir No. 361/2012	283 IPC	St Vs Raju	123	08-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
70	Fir No. 365/2012	283 IPC	St Vs Md. Rafiq	124	08-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
71	CC.No. 185/2013	138 NI ACT	Om Parkash Vs Krackno Foods	125	12-03-2013	Sh. Sanjay Bansal	Compounded	Shahdara
72	DD.No. 77 B dtd 12-03- 2013	40 A Delhi Ex. Act	St Vs Rahul Sharma	128	15-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
73	Fir No. 645/2006	379/411/34 IPC	St Vs Kuldeep & ors	130	15-03-2013	Sh. Sanjay Bansal	Plead Guilty/ Fine	Shahdara
74	Fir No. 72/2013	283 IPC	St Vs Sachin Goyal	131	16-03-2013	Sh. Sanjay Bansal	Plead Guilty/ Fine	Shahdara

75	CC.No. 8/2013	200 CRPC	Shamima Vs St	132	16-03-2013	Sh. Sanjay Bansal	DAW	Shahdara
76	Fir No. 347/2008	379/356/341 IPC	St Vs Jonty	136	20-03-2013	Sh. Sanjay Bansal	Plead Guilty/ Fine	Shahdara
77	CC.No. 7/2013	200 CRPC	Shashi Bala Vs Ram Kumari	137	22-03-2013	Sh. Sanjay Bansal	DAW	Shahdara
78	Fir No. 289/2013	283 IPC	St Vs Deepak Kr.	138	22-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
79	Fir No. 346/2012	283 IPC	St Vs Momin @ monu	139	22-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
80	DD.No. 28 A dtd 20-03- 2013	40 A Delhi Ex. Act	St Vs Ravi Mohan	140	23-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
81	Fir No. 380/2012	283 IPC	St Vs Zahid	141	23-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
82	Fir No. 370/2012	283 IPC	St Vs Farid	142	23-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
83	Fir No. 75/2013	283 IPC	St Vs Pradeep Bedi	143	23-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
84	Fir No. 22/2013	283 IPC	St Vs Kasim Ali	144	23-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
85	DD.No. 82 B dtd 19-03- 2013	40 A Delhi Ex. Act	St Vs Vivekanand	145	23-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
86	Fir No. 349/2012	283 IPC	St Vs Furkan	146	25-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
87	Fir No. 352/2012	283 IPC	St Vs Varun Bhutani	147	25-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
88	Fir No. 398/2012	283 IPC	St Vs Gobind Anand	148	30-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
89	Fir No. 73/2013	283 IPC	St Vs Praveen Arora	149	30-03-2013	Sh. Sanjay Bansal	Fine	Shahdara
90	CC.No.145/2 013	138 NI ACT	Inderpreet singh Vs Amandeep Singh	150	04-04-2013	Sh. Sanjay Bansal	Dismissed in Default	Shahdara

91	Fir No. 69/2013	283 IPC	ST Vs Kama kumar	151	06-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
92	Fir No. 400/2012	283 IPC	ST Vs Hasimul	152	06-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
93	Fir No. 129/2013	283 IPC	ST Vs Babu Gupta	153	06-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
94	Fir No. 367/2012	283 IPC	ST Vs Sajid Ali	154	06-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
95	Fir No. 371/2012	283 IPC	St Vs Pradeep Khuranna	155	06-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
96	CC.No.105/2 013	138 NI ACT	J.P.Singh Chauhan Vs M/s Kewal Enterprises	156	08-04-2013	Sh. Sanjay Bansal	Dismissed in Default	Shahdara
97	DD.No. 60 B dtd 07-04- 2013	40 A Delhi Ex. Act	St Vs Vishal Sharma	157	09-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
98	Fir No. 255/2003	381/411 IPC	St Vs Kalu Ram	158	09-04-2013	Sh. Sanjay Bansal	Plead Guilty/ Fine	Shahdara
99	Fir No. 31/2013	283 IPC	St Vs Mustafa	160	10-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
100	Fir No. 389/2012	283 IPC	St Vs Krishan	161	10-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
101	Fir No. 48/2012	341/323/427 IPC	St Vs Harish & ors	162	13-04-2013	Sh. Sanjay Bansal	compromised	Shahdara
102	Fir No. 206/2011	379/411 IPC	St Vs Nasir Ahmed	163	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
103	CC.No. 205/2013	138 NI ACT	Jyoti Soney Vs Raju Bose	164	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
104	CC.No. 208/2013	138 NI ACT	Jyoti Soney Vs Raju Bose	165	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
105	CC.No. 203/2013	138 NI ACT	Jyoti Soney Vs Raju Bose	166	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
106	CC.No. 206/2013	138 NI ACT	Jyoti Soney Vs Raju Bose	167	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara

107	CC.No. 204/2013	138 NI ACT	Jyoti Soney Vs Raju Bose	168	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
108	CC.No. 207/2013	138 NI ACT	Jyoti Soney Vs Raju Bose	169	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
109	CC.No. 209/2013	138 NI ACT	Jyoti Soney Vs Raju Bose	170	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
110	CC.No. 202/2013	138 NI ACT	Jyoti Soney Vs Raju Bose	171	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
111	CC.No. 43/2013	138 NI ACT	Darshna Devi Vs Chetna Dass	172	13-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
112	Fir No. 143/2012	288/338/34 IPC	St Vs Deepak & ors	175	16-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
113	CC.No. 79/2013	200 CRPC	Ram Krishna Vs Jai Bhagwan Gopal	176	17-04-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
114	CC.No. 41/2013	138 NI ACT	Rajpal Vs Islammuddin	177	20-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
115	CC.No. 40/2013	138 NI ACT	Rajpal Vs Islammuddin	178	20-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
116	Fir No. 328/2005	323/341 IPC	St Vs Akhil & Ors	179	25-04-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
117	Fir No. 111/2013	283 IPC	St Vs Pradeep Arora	181	26-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
118	Fir No. 82/2013	283 IPC	St Vs Dines h Kumar	182	26-04-2013	Sh. Sanjay Bansal	Fine	Shahdara
119	CC.No.215/2 013	138 NI ACT	Mange Ram Sharma Vs Sanjay	184	29-04-2013	Sh. Sanjay Bansal	Compounded	Shahdara
120	DD.No. 83 B dtd 26-04- 2013	40 A Delhi Ex. Act	St Vs Neeraj Sharma	186	01-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
121	Fir No. 132/2013	283 IPC	St Vs Ansar Ali	190	03-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
122	Fir No. 99/2013	283 IPC	St Vs Md. Nazzu	191	03-05-2013	Sh. Sanjay Bansal	Fine	Shahdara

123	Fir No. 104/2013	283 IPC	St Vs Azim	192	04-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
124	Fir No. 528/2005	323/506/34 IPC	St Vs Surinder & ors	193	07-05-2013	Sh. Sanjay Bansal	Compounded	Shahdara
125	Fir No. 389/2012	283 IPC	St Vs Firoz Khan	194	09-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
126	Fir No. 396/2012	283 IPC	St Vs Aalam	195	09-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
127	Fir No. 77/2012	341/323/34 IPC	St Vs Azam Ali & ors	197	11-05-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
128	CC.No. 143/2013	138 NI ACT	Inderpreet Singh Vs Kanwaljeet Kaur Bedi	198	11-05-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
129	CC.No. 142/2013	138 NI ACT	Inderpreet Singh Vs Kanwaljeet Kaur Bedi	199	11-05-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
130	CC.No. 51/2013	120 B IPC	Matloob Ahmed Vs Jamil Ahmed	200	11-05-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
131	CC.No. 135/2013	138 NI ACT	Subhash Chand Vs Sanjay Arora	202	11-05-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
132	CC.No. 107/2013	200 CRPC	Vijay kr Vs Reena Khanna	203	13-05-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
133	Fir No. 41/2010	379/482/411 IPC	St Vs Farman	204	13-05-2013	Sh. Sanjay Bansal	Compounded	Shahdara
134	Fir No. 313/2012	279/337 IPC	St Vs Budh Ram Sharma	207	15-05-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
135	CC.No. 144/2013	138 NI ACT	Raj Kumar Vs Ashutosh Sharma	209	20-05-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
136	Fir No. 144/2013	283 IPC	St Vs Mukesh Kumar	211	22-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
137	Fir No. 101/2013	283 IPC	St Vs Vijay kr.	212	22-05-2013	Sh. Sanjay Bansal	Fine	Shahdara

138	Fir No. 190/2013	283 IPC	St Vs Charan Singh	213	22-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
139	Fir No. 96/2013	283 IPC	St Vs Atul Jain	214	23-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
140	Fir No. 37/2013	283 IPC	St Vs Narender kr Jain	215	28-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
141	Fir No. 285/2010	379/411 IPC	St Vs Dinesh @ Dinu	216	28-05-2013	Sh. Sanjay Bansal	Compounded	Shahdara
142	Fir No. 305/2001	279/337 IPC	St Vs Salim	218	29-05-2013	Sh. Sanjay Bansal	Compounded	Shahdara
143	DD.No. 47 B dtd 28-02- 2012	40 A Delhi Ex. Act	St Vs Rahul & ors	223	30-05-2013	Sh. Sanjay Bansal	Fine	Shahdara
144	CC No. 79/2013	138 NI AC	Bala Industries Vs Hind Metals	225	30-05-2013	Sh. Sanjay Bansal	Compounded	Shahdara
145	Fir No. 170/2013	279/337 IPC	St Vs Cancellation	226	31-05-2013	Sh. Sanjay Bansal	Accepted	Shahdara
146	Fir No. 44/2012	379/411 IPC	St Vs Saurav	229	16-05-2013	Sh. Sanjay Bansal	Compounded	Shahdara
147	CC.No. 91/2013	138 NI ACT	M/s Goyal Beauty centre Vs M/s Nova Beauty Care	232	22-05-2013	Sh. Sanjay Bansal	Compounded	Shahdara
148	Fir No. 65/2013	283 IPC	St Vs Raju	241	04-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
149	CC.No. 35/2013	14 SARFESI ACT	Synidicate Bank Vs Sunita Pawar & Ors	242	04-06-2013	Sh. Sanjay Bansal	Allowed	Dilshad Colony
150	CC.No. 33/2013	12 of the Contempt of Court	Assest Reconstruction co. Vs M/s Kuaan International Ltd.	244	04-06-2013	Sh. Sanjay Bansal	Dismissed in Default	Shahdara
151	Fir No. 387/2012	283 IPC	St Vs Md. Tasif	245	04-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
152	Fir No. 224/2004	379/411 IPC	St Vs Pawan Kr.	246	04-06-2013	Sh. Sanjay Bansal	Compounded	Shahdara

153	Fir No. 278/2008	324/323/506 /34 IPC	St Vs Rattan Lal Goyal	247	04-06-2013	Sh. Sanjay Bansal	Compounded	Shahdara
154	Fir No. 92/2012	309 IPC	St Vs Sandeep Kr.	248	05-06-2013	Sh. Sanjay Bansal	Compounded	Shahdara
155	Fir No. 04/2011	379/411/34 IPC	St Vs Azar Md. & Ors	249	07-06-2013	Sh. Sanjay Bansal	Compounded	Shahdara
156	Fir No. 12/2013	160 IPC	St Vs Satender & ors	251	21-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
157	Fir No. 150/2013	283 IPC	St Vs Tariq	252	21-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
158	DD.No. 58 B dtd 12-06- 2013	40 A Delhi Ex. Act	St Vs Gagandeep	253	21-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
159	Fir No.281/2008	279/337 IPC	St Vs Pappu	256	24-06-2013	Sh. Sanjay Bansal	Compounded	Shahdara
160	CC.No. 243/2013	138 NI ACT	Niraj Jain Vs Kaushik Electronics	257	25-06-2013	Sh. Sanjay Bansal	Compounded	Shahdara
161	CC.No. 245/2013	138 NI ACT	Niraj Jain Vs Kaushik Electronics	259	25-06-2013	Sh. Sanjay Bansal	Compounded	Shahdara
162	CC.No. 246/2013	138 NI ACT	Niraj Jain Vs Kaushik Electronics	260	25-06-2013	Sh. Sanjay Bansal	Compounded	Shahdara
163	DD.No. 36 B dtd 27-12- 2012	6/24 C & T Act	St Vs Shakina & ors	261	26-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
164	DD.No. 89 B dtd 20-06- 2013	40 A Delhi Ex. Act	St Vs Faim	263	27-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
165	DD.No. 29 B dtd 30-12- 2012	40 A Delhi Ex. Act	St Vs Vikas & ors	264	27-06-2013	Sh. Sanjay Bansal	Fine	Shahdara

166	DD.No. 75 B dtd 19-06- 2013	40 A Delhi Ex. Act	St Vs Devender kr.	265	27-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
167	DD.No. 45 B dtd 26-06- 2013	40 A Delhi Ex. Act	St Vs Deepak & ors	268	29-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
168	Fir No. 164/2013	283 IPC	St Vs Mahender Pal	269	29-06-2013	Sh. Sanjay Bansal	Fine	Shahdara
169	CC. No. 50/2013	200 CRPC	Sanjeev Kashyap Vs Sumitra Kushwaha	270	29-06-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
170	DD.No. 106 B dtd 28-06- 2013	40 A Delhi Ex. Act	St Vs Rakesh Kr.	271	01-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
171	Fir No. 218/2013	283 IPC	St Vs Tarun Kr.	274	02-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
172	DD.No. 76 B dtd 29-06- 2013	40 A Delhi Ex. Act	St Vs Ram Aadhar & ors	277	03-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
173	DD.No. 71 B dtd 30-06- 2013	40 A Delhi Ex. Act	St Vs Sandeep	278	04-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
174	CC.No. 38/2013	14 SARFESI ACT	PNB Housing Finance Ltd. Vs Sweta Sinha	279	08-07-2013	Sh. Sanjay Bansal	Allowed/Accepted	Dilshad Colony
175	CC.No. 92/2013	138 NI ACT	Manoj Kr. Vs Om Parkash	281	06-07-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
176	CC.No. 130/2013	200 CRPC	Anil Kr. Vs Krishan Pal	283	06-07-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
177	DD.No. 61 B dtd 07-07- 2013	40 A Delhi Ex. Act	St Vs Lalit Sharma	291	11-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
178	Fir No. 245/2005	279/338 IPC	St Vs Bablu Khan	294	12-07-2013	Sh. Sanjay Bansal	Compounded	Shahdara
179	Fir No. 280/2008	279/337 IPC	St Vs Mange Ram	297	15-07-2013	Sh. Sanjay Bansal	Aquitted	Shahdara

180	CC.No. 76/2013	138 NI ACT	Surender Singh Vs Surender kr.	299	15-07-2013	Sh. Sanjay Bansal	compounded	Shahdara
181	DD.No. 83 B dtd 12-07- 2013	40 A Delhi Ex. Act	St Vs Gaurav	300	15-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
182	DD.No. 89 B dtd 11-07- 2013	40 A Delhi Ex. Act	St Vs Vikas & ors	301	15-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
183	DD.No. 79 B dtd 29-06- 2013	40 A Delhi Ex. Act	St Vs Vijaya	302	15-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
184	CC.No. 77/2013	138 NI ACT	Surender Singh Vs Surender kr.	303	15-07-2013	Sh. Sanjay Bansal	compounded	Shahdara
185	Fir No. 13/2011	324 IPC	St Vs Dharampal	304	15-07-2013	Sh. Sanjay Bansal	Plead Guilty/ Fine	Shahdara
186	Fir No. 167/2013	283 IPC	St Vs Pappu @ Rahman	305	15-07-2013	Sh. Sanjay Bansal	Plead Guilty/ Fine	Shahdara
187	Fir No. 266/2012	341/323/34 IPC	St Vs Md. Imran & ors	306	15-07-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
188	DD.No. 80 B dtd 13-07- 2013	40 A Delhi Ex. Act	St Vs Rahul	307	16-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
189	DD.No. 58 B dtd 14-07- 2013	40 A Delhi Ex. Act	St Vs Rajesh Sharma	308	16-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
190	Fir No. 134/2013	283 IPC	St Vs Sartaj	309	17-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
191	Fir No. 28/2013	283 IPC	St Vs ompal	314	19-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
192	DD.No. 75 B dtd 13-05- 2013	40 A Delhi Ex. Act	St Vs Sharad & ors	312	19-07-2013	Sh. Sanjay Bansal	Fine	Shahdara

193	DD.No. 95 B dtd 05-07- 2013	40 A Delhi Ex. Act	St Vs Ramakant	313	19-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
194	CC.No. 43/2013	14 SARFESI ACT	UCO Bank Vs Anil Kr Sharma	315	19-07-2013	Sh. Sanjay Bansal	Allowed/Accepted	Shahdara
195	Fir No. 113/2013	283 IPC	St Vs Rajeev Sharma	316	20-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
196	DD.No. 39 B dtd 12-07- 2013	40 A Delhi Ex. Act	St Vs Tarun	318	20-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
197	DD.No. 93 B dtd 12-07- 2013	40 A Delhi Ex. Act	St Vs Neeraj	319	20-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
198	CC.No. 116/2013	200 CRPC	Rajeev Sharma Vs Vikram Singh	321	20-07-2013	Sh. Sanjay Bansal	DAW	Shahdara
199	Fir No. 164/2011	356/379/411 IPC	St Vs Prashant Shrivastava	322	21-07-2013	Sh. Sanjay Bansal	Plead Guilty/ Fine	Shahdara
200	DD.No. 68 B dtd 14-07- 2013	40 A Delhi Ex. Act	St Vs Naresh & ors	323	22-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
201	DD.No. 97 B dtd 28-06- 2013	40 A Delhi Ex. Act	St Vs Yogesh Sharma	327	22-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
202	DD.No. 88 B dtd 15-07- 2013	40 A Delhi Ex. Act	St Vs Sandeep	328	22-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
203	DD.No. 93 B dtd 18-07- 2013	40 A Delhi Ex. Act	St Vs Tanuj	329	23-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
204	DD.No. 76 B dtd 20-07- 2013	40 A Delhi Ex. Act	St Vs Raj Aggarwal & ors	330	23-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
205	Fir No. 57/2013	283 IPC	St Vs Dhanraj	332	23-07-2013	Sh. Sanjay Bansal	Fine	Shahdara

206	DD.No. 71 B dtd 22-06- 2013	40 A Delhi Ex. Act	St Vs Anil Kr.	331	23-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
207	CC.No. 308/2013	138 NI ACT	Satya Narayan Gupta Vs Pawan Goel	334	23-07-2013	Sh. Sanjay Bansal	compounded	Shahdara
208	DD.No. 87 B dtd 21-06- 2013	40 A Delhi Ex. Act	St Vs Bhupender	336	24-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
209	DD.No. 47 A dtd 18-07- 2013	40 A Delhi Ex. Act	St Vs Ajay	337	24-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
210	DD.No. 84 B dtd 20-06- 2013	40 A Delhi Ex. Act	St Vs Satish Kr & ors	338	25-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
211	Fir No. 120/2013	283 IPC	St Vs Yash Pal	339	25-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
212	DD.No. 80 B dtd 19-06- 2013	40 A Delhi Ex. Act	St Vs Ajeet & ors	341	26-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
213	Fir No. 53/2013	283 IPC	St Vs Taranjeet Singh	342	26-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
214	Fir No. 109/2013	283 IPC	St Vs Sapkatullah	343	26-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
215	Fir No. 405/2012	341/509/506 IPC	St Vs Himanshu Tomer	347	30-07-2013	Sh. Sanjay Bansal	Compounded	Shahdara
216	Fir No. 206/2013	283 IPC	St Vs Jishan Shah	345	27-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
217	DD.No. 76 B dtd 16-03- 2013	40 A Delhi Ex. Act	St Vs Chetan & ors	346	29-07-2013	Sh. Sanjay Bansal	Fine	Shahdara
218	Fir No. 14/2013	all misc. application	all misc. application	352	25-03-2013	Sh. Sanjay Bansal	Disposed off	Shahdara

219	DD.No. 76 B dtd 03-05- 2013	41.1 (D) CRPC	St Vs Khalid & ors	353	06-05-2013	Sh. Sanjay Bansal	Disposed off	Shahdara
220	CC.No. 33/2011	T.P.crl.u/s 125 CRPC	Kaniz Fatima Vs Zulfikar Ali	354	27-05-2013	Sh. Sanjay Bansal	Disposed off	Shahdara
221	MISC. APPL.	T.P.crl.u/s 125 CRPC	Salma Bana Vs Md. Aslam	356	07-08-2013	Sh. Sanjay Bansal	Disposed off	Shahdara
222	Fir No. 100/2012	Misc. Application	St Vs Manoj	355	07-06-2013	Sh. Sanjay Bansal	Disposed off	Shahdara
223	MISC. APPL.	T.P.crl.u/s 125 CRPC	M/s Sanchar Sanhog Vs Ashish Gupta	357	24-09-2013	Sh. Sanjay Bansal	Disposed off	Shahdara
224	MISC. APPL.	T.P.crl.u/s 125 CRPC	Akeela Vs Md. Yusuf	358	11 10-2013	Sh. Sanjay Bansal	Disposed off	Shahdara
225	Fir No. 480/2013	379/356/411 /34 IPC	St Vs Rahui & ors	359	16-12-2013	Sh. Sanjay Bansal	Disposed off	Shahdara
226	Fir No. 173/2013	283 IPC	St Vs Raju Saini	363	03-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
227	CC.No. 15/2013	156 (3) CRPC	Pooja Gupta Vs Davinder Garg	366	05-08-2013	Sh. Sanjay Bansal	DAW	Shahdara
228	DD.No. 91 B dtd 20-04- 2013	40 A Delhi Ex. Act	St Vs Sumit kr.	368	06-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
229	DD.No. 85 B dtd.31-07- 2013	40 A Delhi Ex. Act	St Vs Ankit	369	06-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
230	Fir No. 154/2013	283 IPC	St Vs Hiten	370	07-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
231	DD.No. 68 B dtd 23-06- 2013	40 A Delhi Ex. Act	St Vs Amit Kr.	376	12-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
232	Fir No. 177/2013	283 IPC	St Vs Keshav	377	12-08-2013	Sh. Sanjay Bansal	Fine	Shahdara

233	DD.No. 59 B dtd 22-06- 2013	40 A Delhi Ex. Act	St Vs Veer pal Singh	378	12-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
234	Fir No. 207/2013	283 IPC	St Vs Saurav	379	12-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
235	Fir No. 155/2013	283 IPC	St Vs Vinay	380	12-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
236	DD.No. 77 B dtd 11-07- 2013	40 A Delhi Ex. Act	St Vs Tinku	381	12-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
237	DD.No. 94 B dtd 12-07- 2013	40 A Delhi Ex. Act	St Vs Mohit Kr.	382	12-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
238	DD.No. 33 B dtd 27-07- 2013	40 A Delhi Ex. Act	St Vs Dharampal	388	16-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
239	CC.No. 145/2013	156(3) CRPC	Anita Chauhan Vs Praveen Chauhan	392	19-08-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
240	DD.No. 75 B dtd 16-08- 2013	40 A Delhi Ex. Act	St Vs Yasheen	394	21-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
241	Fir No. 145/2013	160 IPC	St Vs Bhura	397	22-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
242	Fir No. 123/2013	283 IPC	St Vs Mukesh Gupta	398	23-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
243	DD.No. 83 B dtd 30-03- 2013	40 A Delhi Ex. Act	St Vs Rakesh Kr.	399	23-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
244	DD.No. 65 B dtd 20-08- 2013	40 A Delhi Ex. Act	St Vs Davinder Kr.	400	24-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
245	Fir No. 94/2013	283 IPC	St Vs Barsati	401	24-08-2013	Sh. Sanjay Bansal	Fine	Shahdara

246	Fir No. 34/2013	283 IPC	St Vs Shish Pal Garg	402	24-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
247	Fir No. 242/2013	283 IPC	St Vs Anil Sharma	403	24-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
248	CC.No. 234/2013	138 NI ACT	Narayan Pandey Vs Johri Construction Pvt. Ltd.	404	24-08-2013	Sh. Sanjay Bansal	Compounded	Shahdara
249	Fir No. 504/2006	279/337 IPC	St Vs Sanjeev Sharma	405	25-08-2013	Sh. Sanjay Bansal	Convicted	Shahdara
250	Fir No. 186/2009	379/411/34 IPC	St Vs Manjeet Singh	406	25-08-2013	Sh. Sanjay Bansal	Acquitted	Shahdara
251	CC.No. 292/2013	138 NI ACT	Sunil Bhadoriya Vs Prakash Chand Sharma	408	26-08-2013	Sh. Sanjay Bansal	Compounded	Shahdara
252	Fir No. 205/2013	283 IPC	St Vs Sunny	415	29-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
253	Fir No. 279/2013	283 IPC	St Vs Mukesh Bhati	416	29-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
254	Fir No. 287/2013	283 IPC	St Vs Suresh Kr.	417	29-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
255	DD.No. 2 B dtd 11-08- 2013	40 A Delhi Ex. Act	St Vs Nishu Kapoor	418	30-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
256	DD.No. 81 B dtd 21-08- 2013	40 A Delhi Ex. Act	St Vs Ankit	419	30-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
257	Fir No. 278/2013	283 IPC	St Vs Safktulla	420	30-08-2013	Sh. Sanjay Bansal	Fine	Shahdara
258	CC.No. 26/2013	200 CRPC	Satish chand Vs Ram Lakhan	424	31-08-2013	Sh. Sanjay Bansal	DAW	Shahdara
259	Fir No. 658/2006	12/9/55 Gambling Act	St Vs Manoj Kr.	425	31-08-2013	Sh. Sanjay Bansal	Plead Guilty/ Fine	Shahdara

260	Fir No. 93/2013	283 IPC	St Vs Ravinder Kr.	430	02-09-2013	Sh. Sanjay Bansal	Abated	Shahdara
261	DD.No. 88 B dtd 19-08- 2013	40 A Delhi Ex. Act	St Vs Dinesh	432	02-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
262	Fir No. 98/2013	283 IPC	St Vs Abdul Rehman	434	03-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
263	CC.No. 297/2013	138 NI ACT	Sunil Bhadoriya Vs Prakash Chand Sharma	435	04-09-2013	Sh. Sanjay Bansal	Compounded	Shahdara
264	Fir No. 322/2012	379/411 IPC	St Vs Surjeet	438	05-09-2013	Sh. Sanjay Bansal	compounded	Shahdara
265	CC.No. 68/2013	138 NI ACT	M/s Maharaja Sales Vs Mohit Wadhwa	440	10-09-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
266	CC.No. 67/2013	138 NI ACT	M/s Maharaja Sales Vs Mohit Wadhwa	441	10-09-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
267	CC.No. 66/2013	138 NI ACT	M/s Maharaja Sales Vs Mohit Wadhwa	442	10-09-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
268	CC.No. 69/2013	138 NI ACT	M/s Maharaja Sales Vs Mohit Wadhwa	443	10-09-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
269	DD.No. 4 A dtd 14-03- 2013	40 A Delhi Ex. Act	St Vs Rahul	445	11-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
270	DD.No. 92 B dtd 31-07- 2013	40 A Delhi Ex. Act	St Vs Vinod	446	11-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
271	Fir No. 85/2013	323/341 IPC	St Vs Chand Kumar	447	11-09-2013	Sh. Sanjay Bansal	compounded	Shahdara
272	DD.No. 75 B dtd 04-09- 2013	40 A Delhi Ex. Act	St Vs Pankaj	448	12-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
273	DD.No. 77 B dtd 03-09- 2013	40 A Delhi Ex. Act	St Vs Rishipal	449	12-09-2013	Sh. Sanjay Bansal	Fine	Shahdara

274	DD.No. 74 B dtd 31-08- 2013	40 A Delhi Ex. Act	St Vs Jitender	451	12-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
275	DD.No. 51 B dtd 08-09- 2013	40 A Delhi Ex. Act	St Vs Vikram Singh	452	13-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
276	DD.No. 86 B dtd 06-09- 2013	40 A Delhi Ex. Act	St Vs Ashu	453	13-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
277	DD.No. 101 B dtd 03-08- 2013	40 A Delhi Ex. Act	St Vs Moin	454	13-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
278	DD.No. 55 B dtd 30-08- 2013	40 A Delhi Ex. Act	St Vs Sunny	455	13-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
279	Fir No. 171/2013	283 IPC	St Vs Afsar Ali	458	13-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
280	Fir No. 397/2012	283 IPC	St Vs Annu Sharma	463	17-09-2013	Sh. Sanjay Bansal	Closed	Shahdara
281	DD.No. 105 B dtd 05-07- 2013	40 A Delhi Ex. Act	St Vs Rakesh Kr.	470	18-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
282	DD.NO. 91 B dtd 18.07.2013	40 A Delhi Ex. Act	St Vs Lokesh	471	18-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
283	FIR 220/2013	283 IPC	ST Vs J.P.Singh	472	18-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
284	CC 131/2013	156 (3) CRPC	Mohd Shanu Vs Yashmin	474	20-09-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
285	CC 54/2013	14 SARFESI ACT	State Bank of India Vs Hiking Electronics & Furnitutres	475	23-09-2013	Sh. Sanjay Bansal	Disposed off	Shahdara
286	CC 158/2013	156 (3) CRPC	P.D. Joshi Vs. Ajay Dutt	479	24-09-2013	Sh. Sanjay Bansal	DAW	Shahdara

287	DD 88B dtd 12-07-2013	40 A Delhi Ex. Act	St Vs. Himanshu	482	25-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
288	DD 86B dtd 11-07-2013	40 A Delhi Ex. Act	St Vs. Mayank	483	25-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
289	DD 80B dtd 16-07-2013	40 A Delhi Ex. Act	St Vs. Gaurav	484	25-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
290	FIR 146/2013	283 IPC	St Vs. Ajay Kumar	486	26-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
291	DD 93B dtd 24-07-2013	40 A Delhi Ex. Act	St Vs. Amit Katyal	487	27-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
292	DD 87B dtd 15-07-2013	40 A Delhi Ex. Act	St Vs. Sudhir Kumar	488	27-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
293	DD 76B dtd 12-08-2013	40 A Delhi Ex. Act	St Vs. Rajesh	489	28-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
294	DD 64B dtd 15-09-2013	40 A Delhi Ex. Act	St Vs. Deepak	490	28-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
295	DD 88B dtd 06-09-2013	40 A Delhi Ex. Act	St Vs. Pankaj Sidharth	494	28-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
296	FIR No. 583/2010	380/457/511 /34 IPC	St Vs. Monis etc	495	28-09-2013	Sh. Sanjay Bansal	Fine	Shahdara
297	CC 214/2013	138 NI Act	Hem Chand Vs. Sonu Pawar	498	30-09-2013	Sh. Sanjay Bansal	Settled	Shahdara
298	DD 81B	40 A Delhi Ex. Act	St Vs. Ankush	499	01-10-2013	Sh. Sanjay Bansal	Fine	Shahdara
299	DD 88B dtd 27-09-2013	40 A Delhi Ex. Act	St Vs. Sanjeev	500	03-10-2013	Sh. Sanjay Bansal	Fine	Shahdara
300	FIR 140/2013	283 IPC	St Vs. Md. Fayim	501	03-10-2013	Sh. Sanjay Bansal	Fine	Shahdara
301	DD 72B 23-09- 2023	40 A Delhi Ex. Act	St Vs. Gyanender	502	03-10-2013	Sh. Sanjay Bansal	Fine	Shahdara
302	FIR 97/2008	63 CR Act	St Vs. Pappu Kumar	505	04-10-2013	Sh. Sanjay Bansal	Plead Guilty /Fine	Shahdara
303	DD 76B Dtd 16-07-2003	40 A Delhi Ex. Act	St Vs. Sandeep	506	04-10-2013	Sh. Sanjay Bansal	Fine	Shahdara

304	DD 91B Dtd 17-07-2003	40 A Delhi Ex. Act	St Vs. Neeraj Gupta	507	04-10-2013	Sh. Sanjay Bansal	Fine	Shahdara
305	CC 38/2013	156 (3) CRPC	Bishan Swaroop Vs. Dheeraj Kumar	512	07-10-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
306	FIR 223/2013	283 IPC	St Vs. Sanjeev Kumar	516	10-10-2013	Sh. Sanjay Bansal	Fine	Shahdara
307	CC No 40/2013 dtd 12-07-2013	14 SARFESI ACT	Central Bank of India Vs. Shankuntla Sharma	548	16-11-2013	Sh. Sanjay Bansal	DAW	Shahdara
308	CC 468/2013	138 NI Act	Visha Sabharwal Vs. Rajender Kumar	549	22-11-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
309	CC 218/2013	138 NI Act	Raj Kumar Gupta Vs. Anita	550	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
310	Fir No. 342/2003	379/411/34 IPC	St Vs. Pinto & Ors	551	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
311	FIR 408/2007	384/34	St Pardeep & Ors	552	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
312	CC 94/2013	200 CrPc	Raghubir Vs. Roop Singh	553	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
313	CC 341/2013	138 NI Act	Narender Gupta Vs. Deepak Sharma	554	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
314	FIR 238/2012	323/341/34 IPC	St Vs. Naveen & Ors	555	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
315	FIR 434/2013	283 IPC	St Vs. Deepak Gulati	569	23-11-2013	Sh. Sanjay Bansal	Plead Guilty /Fine	Shahdara
316	DD 80B dtd 12-08-2013	40 A Delhi Ex. Act	St Vs. Karan	556	23-11-2013	Sh. Sanjay Bansal	Plead Guilty /Fine	Shahdara
317	FIR 412/2013	283 IPC	St. Vs. Alimuddin @ Chinni	558	23-11-2013	Sh. Sanjay Bansal	Plead Guilty /Fine	Shahdara
318	DD 94B dtd 31-07-2013	40 A Delhi Ex. Act	St Vs. Vicky	557	23-11-2013	Sh. Sanjay Bansal	Plead Guilty /Fine	Shahdara
319	FIR 355/2013	283 IPC	St Vs. Manoj Tyagi	559	23-11-2013	Sh. Sanjay Bansal	Plead Guilty /Fine	Shahdara

320	FIR 415/2013	283 IPC	St Vs. Anuj Sharma	560	23-11-2013	Sh. Sanjay Bansal	Plead Guilty /Fine	Shahdara
321	DD 84B dtd 30-10-2013	40 A Delhi Ex. Act	St Vs. Rahul	561	23-11-2013	Sh. Sanjay Bansal	Plead Guilty /Fine	Shahdara
322	DD 82B dtd 21-06-2013	40 A Delhi Ex. Act	St Vs. Deepak	560	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
323	DD 33A dtd 20-10-2013	40 A Delhi Ex. Act	St Vs. Chander Prakash	563	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
324	DD 61B dtd 07-10-2013	40 A Delhi Ex. Act	St Vs. Gulzar	564	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
325	DD 76B dtd 13-07-2013	40 A Delhi Ex. Act	St Vs. Chhotu @ Mukesh	565	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
326	FIR 430/2013	283 IPC	St Vs. Shamshad	566	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
327	FIR 436/2013	283 IPC	St Vs. Tek Chand	567	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
328	FIR 253/2013	283 IPC	St Vs. Ajit Kumar	568	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
329	DD 82B dtd 15-07-2013	40 A Delhi Ex. Act	St Vs. Shrichand	570	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
330	CC 387/2013	138 NI Act	Zenith Publication Vs. Manohar Lal	571	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
331	CC 349/2013	138 NI Act	Neel Kamal Vs. Ashish Kumar	572	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
332	FIR 296/2008	279/338 IPC	St Vs. Anand Singh	573	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
333	Challans 83599 to 91621	Motor Vehical Act.	Challans	574	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
334	CC 328/2013	138 NI Act	Nand Lal Dhawan Vs. Vijay Kaushik	575	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
335	FIR 548/2006	379/411/468 IPC	St Vs. Deepak Dutt	576	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara

336	CC 451/2013	138 NI Act	Jai Prakash Vs. Suresh Chand	577	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
337	FIR 217/2013	283 IPC	St Vs. Subhash Chand	578	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
338	FIR 84/2013	283 IPC	St Vs. Sonu Gupta	579	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
339	FIR 36/2004	379/411 IPC	St Vs. Mahesh Kumar Sharma	580	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
340	DD 56B dtd 20-10-2013	40 A Delhi Ex. Act	St Vs. Rakesh	581	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
341	FIR 384/2013	138 NI Act	Unique Diamond Traders Vs. Kings India Shop Pvt Ltd.	582	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
342	CC 327/2013	138 NI Act	Sunita Sharma Vs. C.R. Venugopal	583	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
343	FIR 96/2012	379 IPC	St Vs. Chand	584	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
344	FIR 130/2011	411 IPC	St Vs. Kapil Bhatia	585	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
345	FIR 118/2009	379/411 IPC	St Vs. Ashu Ansari	586	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
346	CC 364/2013	138 NI Act	Dharampal Singh Vs. Shyam Sunder	587	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
347	FIR 05/2008	341/323/506 IPC	St Vs. Praveen Kumar	588	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
348	FIR 219/2012	323/341 IPC	St Vs. Pardeep Kumar	589	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
349	CC 346/2013	138 NI Act	Rameshwar Dayal Vs. Galib etc	590	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
350	FIR 09/2012	379/411/34 IPC	St Vs. Dharam Pal	591	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
351	FIR 80/2012	379/411/34 IPC	St Vs. Aman Dhingra	592	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
352	FIR 628/2010	379/411/34 IPC	St Vs. Sudhir	593	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara

353	CC 303/2013	138 NI Act	Rakesh Sharma Vs. Abdul Rehman	594	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
354	CC 135/2013	200 CrPc	Arun Aggarwal Vs. Suresh Goel	595	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
355	CC 244/2013	138 NI Act	Arunesh Sharma Vs. Nitin Saxena	596	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
356	FIR 467/2010	379/411/34 IPC	St Vs. Firoj Alam Anil Yadav	597	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
357	FIR 65/2012	379/411/34 IPC	St Vs. Arif etc	598	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
358	CC 274/2013	138 NI Act	Pradeep Kumar Sharma Vs. Kulbhushan	599	23-11-2013	Sh. Sanjay Bansal	Settled	Shahdara
359	FIR 417/2010	279/337/238 IPC	St Vs. Radha Saran	600	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
360	CC 219/2013	138 NI Act	Raj Kumar Gupta vs. Upendra Jain	601	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
361	FIR 27/2012	325/341 IPC	St Vs. Sultan	602	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
362	FIR 57/2012	279/337/338 IPC	St Vs. Angad Gupta	603	23-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
363	FIR 304/2011	341/325 IPC	St Vs. Roop Kishore	604	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
364	FIR 184/2012	379/411 IPC	St Vs. Naeem	605	23-11-2013	Sh. Sanjay Bansal	Compounded	Shahdara
365	FIR 276/2013	356/379/411 IPC	St Vs. Devender Kumar	606	23-11-2013	Sh. Sanjay Bansal	Convicted	Shahdara
366	FIR 437/2013	283 IPC	St Vs. Harender	609	29-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
367	DD No 4B dtd 06-11-2013	40 A Delhi Ex. Act	St Vs. Sonishad	610	29-11-2013	Sh. Sanjay Bansal	Fine	Shahdara
368	CC 115/2013	200 CrPc	Abhishek Vs. Neetu	616	30-11-2013	Sh. Sanjay Bansal	Dismissed	Shahdara
369	CC 445/2013	138 NI Act	Sandeep Jain Vs. Preet Enterprises	640	06-12-2013	Sh. Sanjay Bansal	Compounded	Shahdara

370	CC 262/2013	138 NI Act	Madan Gopal Vs. Pawan Rohilla	644	09-12-2013	Sh. Sanjay Bansal	Settled	Shahdara
371	CC 199/2013	138 NI Act	Arvind Gupta Vs. Sunil	645	06-12-2013	Sh. Sanjay Bansal	Settled	Shahdara
372	FIR 457/2008	379 IPC	St Vs. Wasim	653	11-12-2013	Sh. Sanjay Bansal	Compounded	Shahdara
373	FIR 340/2011	379/411/34 IPC	St Vs. Nadeem etc	654	11-12-2013	Sh. Sanjay Bansal	Compounded	Shahdara
374	DD 77B dtd 05-09-2013	40 A Delhi Ex. Act	St Vs. Videsh Kumar	661	14-12-2013	Sh. Sanjay Bansal	Fine	Shahdara
375	FIR 177/2011	323/341/506 /34 IPC	St Vs. Sanjeev etc	662	14-12-2013	Sh. Sanjay Bansal	Settled	Shahdara
376	FIR 57/2010	379/411 IPC	St Vs. Dharmender Kumar	664	16-12-2013	Sh. Sanjay Bansal	Settled	Shahdara
377	DD No 48B dtd 11-12-2013	40 A Delhi Ex. Act	St Vs. Shaukat	667	17-12-2013	Sh. Sanjay Bansal	Fine	Shahdara
378	DD No 63B dtd 15-12-2013	40 A Delhi Ex. Act	St Vs. Shaukat	668	17-12-2013	Sh. Sanjay Bansal	Fine	Shahdara
379	CC 379/2013	138 NI Act	Gaurav Electricals Vs. Elite Electricals	669	17-12-2013	Sh. Sanjay Bansal	Compounded	Shahdara
380	CC 300/2013	138 NI Act	Kavita Vs. Rajender Kumar	670	17-12-2013	Sh. Sanjay Bansal	Compounded	Shahdara
381	FIR 432/2013	283 IPC	St Vs. Raja Kumar	671	18-12-2013	Sh. Sanjay Bansal	Fine	Shahdara
382	FIR 456/2013	283 IPC	St Vs. Vijay Kumar	672	18-12-2013	Sh. Sanjay Bansal	Fine	Shahdara
383	DD 19A dtd 16-12-2013	40 A Delhi Ex. Act	St Vs. Jitender	673	18-12-2013	Sh. Sanjay Bansal	Fine	Shahdara
384	FIR 345/2012	279 IPC	St Vs. Rajesh	674	18-12-2013	Sh. Sanjay Bansal	Fine	Shahdara
385	CC 467/2013	138 NI Act	Vijay Chaudhary Vs. Ajay Lakhra	677	19-10-2013	Sh. Sanjay Bansal	Dismissed	Shahdara

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S. NO.	CASE NO.	UNDER SECTION	CASE TITLE	Goshwara Number	Date Of Decision	Decided By	Decision	POLICE STATION
1	FIR NO. 373/02	U/S 160 IPC	State Vs Yogesh & Others	4	09-01-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
2	FIR NO.	U/S 188 IPC	State Vs Satish Ahuja	5	10-01-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
3	FIR NO.	U/S 324/34 IPC	State Vs Balwant Singh	6	12-01-2013	Shuchi Laler	LA/Acquitted	Vivek Vihar
4	FIR NO.	U/S 509 IPC	State Vs Manoj @ Mom	7	12-01-2013	Shuchi Laler	LA/Acquitted	Vivek Vihar
5	FIR NO.	U/S 379/411 IPC	State Vs Kafil Ahmed	8	12-01-2013	Shuchi Laler	LA/Acquitted	Vivek Vihar
6	CC No. 9/12	u/s 200 Crpc	Natasha Dhawan Vs Deepa Giri	9	12-01-2013	Shuchi Laler	LA/Withdrawn	Vivek Vihar
7	FIR NO.	U/S 279/338 IPC	State Vs Chhitij Sharma	10	14-01-2013	Shuchi Laler	LA/Fine/Compound	Vivek Vihar
8	FIR NO.	U/S 279/338 IPC	State Vs Jayant	11	14-01-2013	Shuchi Laler	LA/Fine/Compound	Vivek Vihar
9	FIR NO.	U/S 279/338 IPC	State Vs Shiv Kumar	12	14-01-2013	Shuchi Laler	LA/Fine/Compound	Vivek Vihar
10	FIR NO. 210/09	U/S 356/379/34 IPC	State Vs Rahul	13	14-01-2013	Shuchi Laler	LA/Fine/Compound	Vivek Vihar
11	FIR NO. 352/11	U/S 279/337 IPC	State Vs Deepanshu Jain	14	14-01-2013	Shuchi Laler	LA/Settled	Vivek Vihar
12	DD 37A/9.1.13	U/S 40 D.E. Act	State Vs Kapil Kr. Sharma	15	14-01-2013	Shuchi Laler	Fine	Vivek Vihar
13	FIR NO. 527/06	U/S 452/323/34 IPC	State Vs Shahid, Abrar, Bhure	16	15-01-2013	Shuchi Laler	PBC/Com./Fine	Vivek Vihar
14	CC No. 100/11	u/s 138 NI ACT	HDFC Bank Vs Sanjeev Kr.	18	15-01-2013	Shuchi Laler	Dismissed	Vivek Vihar
15	CC No. 101/11	u/s 138 NI ACT	HDFC Bank Vs Mamta Nagar	20	15-01-2013	Shuchi Laler	Dismissed	Vivek Vihar
16	CC No. 20/12	U/S 156(3) crpc	Sheeta Gupta Vs Pravin Monga	23	16-01-2013	Shuchi Laler	Disposed	Vivek Vihar
17	CC No. 91/11	u/s 200 Crpc	Afcons Infra. Ltd Vs Harjeet, Krishan	24	17-01-2013	Shuchi Laler	MC/Settled	Vivek Vihar
18	FIR NO.	U/S 61 Act	State Vs mamta	27	22-01-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
19	CC No. 06/12	u/s 138 NI ACT	HDFC Bank Vs Kiran Sharma	32	28-01-2013	Shuchi Laler	Dismissed	Vivek Vihar
20	FIR NO.	U/S 279 IPC	State Vs Puneet Shah	33	28-01-2013	Shuchi Laler	Fine/Compound	Vivek Vihar

21	CC No. 98/11	u/s 138 NI ACT	HDFC Bank Vs Chhodudeen	34	28-01-2013	Shuchi Laler	Dismissed	Vivek Vihar
22	CC No. 190/11	u/s 138 NI ACT	HDFC Bank Vs Urmila tailor	36	28-01-2013	Shuchi Laler	Dismissed	Vivek Vihar
23	DD 69B/12/01/	U/S 40 D.E. Act	State Vs Ravinder, Deepak	45	30-01-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
24	FIR NO. 324/12	U/S 188 IPC	State Vs Prakash Chand Etc	46	30-01-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
25	FIR NO.	u/s 25 Act	State Vs Amit Kumar	49	19-02-2013	Shuchi Laler	Abated	Vivek Vihar
26	DD 20 / 12.12.12	u/s 5/180 mv act	State Vs Jitesh Kre.	54	07-02-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
27	FIR NO.	U/S 279/338 IPC	State Vs Munna Prasad	56	08-02-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
28	FIR NO.	U/S 279/338 IPC	State Vs Jagdish	57	11-02-2013	Shuchi Laler	LA/Acquited	Vivek Vihar
29	CC No. 4/13	U/S 138 NI ACT	Kumar Gaurav Vs Surender Bhola	58	14-02-2013	Shuchi Laler	LA/settled	Vivek Vihar
30	CC No. 70/11	u/s 200 Crpc	Ram Dhani Vs Dalip Kumar	59	14-02-2013	Shuchi Laler	LA/settled	Vivek Vihar
31	Fir No. 369/2006	u/s 356/379/411	State Vs Sanjay	60	14-02-2013	Shuchi Laler	LA/Acquited	Vivek Vihar
32	CC No.	u/s 138 NI ACT	Madan Mohan Vs Ajay	61	14-02-2013	Shuchi Laler	LA/settled	Vivek Vihar
33	FIR NO.	U/S 379 IPC	State Vs Chetanb	62	14-02-2013	Shuchi Laler	LA/settled	Vivek Vihar
34	FIR NO.	U/S 279/338 IPC	State Vs Naveen Goyal	65	15-02-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
35	CC No. 48/12	u/s 138 NI ACT	Gaurav Panwar VS Julfikar @ Babble	65A	25-02-2013	Shuchi Laler	Compd/Acquited	Vivek Vihar
36	FIR NO. 193/08	U/S 279/338 IPC, 3/181 mv act	State Vs Brijesh Kumar	66A	25-02-2013	Shuchi Laler	Fine/Compound	Vivek Vihar
37	CC No. 24/12	U/S 120B IPC	Dharam Pal Singh Vs Rajesh Kapoor	67	18-02-2013	Shuchi Laler	Withdrawn	Vivek Vihar
38	CC No. 30/12	u/s 138 NI ACT	Himgiri Automobiles Vs Harinder Nagar	67	19-02-2013	Shuchi Laler	MC/settled	Vivek Vihar
39	DD 5A/22.2.13	u/s 40 D.E. Act	State Vs Gopal, Bhagwan	76	26-02-2013	Shuchi Laler	Fine/Compound	Vivek Vihar

40	CC No. 224/11	u/s 138 NI ACT	Trilok Jain Vs Vijayt Aggarwal	77	06-03-2013	Sanjay Bansal	Dismissed	Vivek Vihar
41	FIR NO. 319/12	U/S 279/337 IPC& 185 M.V. A	State Vs Vipul Kumar	79	12-03-2013	Sanjay Bansal	LA/Compound	Vivek Vihar
42	FIR NO.	U/S 279/338 IPC	State Vs Rakesh Kumar	80	12-03-2013	Sanjay Bansal	LA/Convicted/fine	Vivek Vihar
43	FIR NO.	U/S 279 IPC,	State Vs Avdesh Yadav	81	12-03-2013	Sanjay Bansal	Fine/Compound	Vivek Vihar
44	FIR NO.	U/S 279/338 IPC	State Vs Rizwan	82	12-03-2013	Sanjay Bansal	LA/Fine/Compound	Vivek Vihar
45	FIR NO. 177/12	u/s 323/342/506 IPC	State Vs Randeep Kr @ Rocky	83	13-03-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
46	CC No. 53/12	u/s 138 NI ACT	Ram Prakash Vs Shamsher Choudhary	84	13-03-2013	Sanjay Bansal	LA/settled	Vivek Vihar
47	CC No. 345/11	u/s 138 NI ACT	HDFC Bank Vs Saurabh Kr. Singh	86	14-03-2013	Sanjay Bansal	Dismissed	Vivek Vihar
48	CC No. 344/11	u/s 138 NI ACT	HDFC Bank Vs Koshi Rani	87	14-03-2013	Sanjay Bansal	Dismissed	Vivek Vihar
49	CC No. 161/11	u/s 138 NI ACT	Sieko Brushmanware Vs Balajio Brush Factory	92	15-03-2013	Sanjay Bansal	Dismissed	Vivek Vihar
50	FIR NO. 17/09	u/s 387/34 IPC	State Vs Insaaf @ Irshad	93	20-03-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
51	FIR NO.	u/s 380/411 IPC	State Vs Sagir Khan	96	22-03-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
52	CC No. 72/11	u/s 200 Crpc	Puran Singh Vs Prakasho Devi	98	01-04-2013	Sanjay Bansal	Dismissed	Vivek Vihar
53	FIR NO. 114/08	U/S 279/337 IPC	State Vs Virender Chatwal	100	03-04-2013	Sanjay Bansal	Compounded	Vivek Vihar
54	CC No. 85/11	u/s 200 Crpc	Jitender Bansal Vs Pramod Kr. Jain	103	08-04-2013	Sanjay Bansal	Dismissed	Vivek Vihar
55	CC No. 79/12	u/s 138 NI ACT	Chaman Lal Vs Ravinderjit Singh	104	10-04-2013	Sanjay Bansal	MC/settled	Vivek Vihar
56	FIR NO. 272/04	u/s 379/411/34 IPC	State Vs Ashruddin, Imran	105	12-04-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
57	FIR NO. 157/12	u/s 323/341/34 IPC	State Vs Tarun @ Nauni, Vikas	106	13-04-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar

58	FIR NO. 157/12	u/s 341/323/34 IPC	State Vs Sunil	107	13-04-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
59	CC No. 58/12	u/s 138 NI ACT	Anil Kr. Jain Vs Vinay Jain	108	13-04-2013	Sanjay Bansal	LA/settled	Vivek Vihar
60	CC No. 54/12	u/s 138 NI ACT	Anil Kr. Jain Vs Vinay Jain	109	13-04-2013	Sanjay Bansal	LA/settled	Vivek Vihar
61	CC No. 12/11	u/s 138 NI ACT	R.P. Saxena Vs Anil Kr. Jain	110	13-04-2013	Sanjay Bansal	LA/settled	Vivek Vihar
62	FIR NO.	u/s 341/323 IPC	State Vs Asif	111	13-04-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
63	FIR NO.	U/S 279/337 IPC	State Vs Sachin Pal	112	16-04-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
64	FIR NO. 282/10	U/S 279/337/338 IPC	State Vs Sanjay Kr. Sharma	113	16-04-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
65	CC No. 34/13	u/s 200 Crpc	Mahender Singh Vs Neeraj Nagpal	114	22-04-2013	Sanjay Bansal	Dismissed	Vivek Vihar
66	FIR NO. 354/12	U/S 279/338 IPC, 3/181 ,5/180 mv act	State Vs Cancellation	115	25-04-2013	Sanjay Bansal	Accepted	Vivek Vihar
67	CC No. 92/11	u/s 138 NI ACT	SK Malhotra Vs Mukesh Garg	118	29-04-2013	Sanjay Bansal	Compounded	Vivek Vihar
68	CC No. 17/11	u/s 138 NI ACT	Md. Haroon Khan Vs Anil Gaur	120	02-05-2013	Sanjay Bansal	Compounded	Vivek Vihar
69	FIR NO. 426/07	u/s 379 IPC	State Vs Sunny @ Gorkha	122	03-05-2013	Sanjay Bansal	Abated	Vivek Vihar
70	CC No. 35/12	u/s 200 Crpc	Rinku @ Ramesh Kr. Vs Mithun	123	04-05-2013	Sanjay Bansal	Dismissed	Vivek Vihar
71	CC No.	u/s 138 NI ACT	Jag Roshni Vs Julie Dass	125	06-05-2013	Sanjay Bansal	Dismissed	Vivek Vihar
72	CC No.	u/s 138 NI ACT	Jag Roshni Vs Julie Dass	126	06-05-2013	Sanjay Bansal	Dismissed	Vivek Vihar
73	CC No.	u/s 138 NI ACT	Jag Roshni Vs Julie Dass	127	06-05-2013	Sanjay Bansal	Dismissed	Vivek Vihar
74	CC No.	u/s 138 NI ACT	Jag Roshni Vs Julie Dass	128	06-05-2013	Sanjay Bansal	Dismissed	Vivek Vihar
75	FIR NO. 164/12	u/s 3/4/5/9/55 G Act	State Vs Kewal Kr.	132	07-05-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
76	FIR NO. 17/01	u/s 279/304A IPC	State Vs Dilip	134	09-05-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
77	FIR NO.	u/s 324 IPC	State Vs Sanoj	135	11-05-2013	Sanjay Bansal	Compounded	Vivek Vihar

78	CC No. 197/11	u/s 138 NI ACT	Dev Chand Vs Bhishan Sharma	136	11-05-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
79	CC No. 232/13	u/s 138 NI ACT	Golden Sun Agro Food Vs Namita Etc.	138	14-05-2013	Sanjay Bansal	Dismissed	Vivek Vihar
80	CC No. 7/13	u/s 200 Crpc	I.D. Jain Vs Liberate Debt Management	139	14-05-2013	Sanjay Bansal	Withdrawn	Vivek Vihar
81	FIR NO. 64/12	u/s 279/337/427 IPC	State Vs Mahender Kr. Swami	140	15-05-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
82	FIR NO. 283/05	u/s 279/337 IPC	State Vs Munender Singh	141	22-05-2013	Sanjay Bansal	Compounded	Vivek Vihar
83	FIR NO. 215/10	u/s 379/411/482/34 IPC	State Vs Charan Singh, Sanjeev	143	22-05-2013	Sanjay Bansal	Compounded	Vivek Vihar
84	FIR NO. 255/12	u/s 323/324/506/34 IPC	State Vs Dipankar Etc	144	23-05-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
85	FIR NO. 475/06	u/s 457/580/411/34 IPC	State Vs Mahesh Kr.	148	30-05-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
86	FIR NO. 281/2004	u/s 25/54/59 Arms Act	St Vs Vikas @ vicky	156	04-06-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
87	FIR NO. 169/2012	u/s 289 IPC	St Vs Sunita Sood	159	05-06-2013	Sanjay Bansal	Abated	Vivek Vihar
88	CC NO. 198/2011	U/S 138 NI ACT	HDFC Vs Amarpreet Kaur	160	01-06-2013	Sanjay Bansal	Dismissed	Vivek Vihar
89	CC No. 22/2012	u/s 200 Crpc	Uma Mehta Vs Gaurav Mehta	161	05-06-2013	Sanjay Bansal	Withdrawn	Vivek Vihar
90	CC No. 23/2012	u/s 200 Crpc	J.S.Mehta Vs Uma & others	162	05-06-2013	Sanjay Bansal	Withdrawn	Vivek Vihar
91	Fir No. 354/2003	u/s 279/337 IPC	St Vs Surender Singh	164	07-06-2013	Sanjay Bansal	Fine/Compound	Vivek Vihar
92	CC No.	u/s 200 Crpc	Sushil Vs Poonam	165	21-06-2013	Sanjay Bansal	Dismissed	Vivek Vihar
93	CC No.	U/S 138 NI ACT	Tara Singh Vs Dan singh	167	22-06-2013	Sanjay Bansal	Compounded	Vivek Vihar

94	Fir No. 299/2007	u/s 279/304A IPC	St Vs Aarzoo	168	24-06-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
95	Fir No. 369/2007	u/s 379/427/34 IPC	St Vs Raja	172	29-06-2013	Sanjay Bansal	Con./Fine	Vivek Vihar
96	CC No. 28/2012	u/s 200 Crpc	Ramesh Dogra Vs Durga Devi & others	173	29-06-2013	Sanjay Bansal	Withdrawn	Vivek Vihar
97	CC No. 41/2013	u/s 12 contempt of court Act	Asset Reconstruction co. Ltd. V S M/S Kuaan International Ltd.	177	01-07-2013	Sanjay Bansal	Dismissed	Vivek Vihar
98	Fir No. 72/2012	u/s 379/356/411/34 IPC	St Vs Shiva @ Kaku	178	05-07-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
99	Fir No. 297/2008	u/s 341/504/506 IPC	St Vs Tika Ram	179	08-07-2013	Sanjay Bansal	Compounded	Vivek Vihar
100	Fir No.	u/s 324/34 IPC	St Vs Pintu	185	12-07-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
101	Fir No. 403/2004	u/s 380/411 IPC	St Vs Rakesh	186	12-07-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
102	Fir No.	u/s 279/337 IPC	St Vs Aslam	187	15-07-2013	Sanjay Bansal	LA/Acquitted	Vivek Vihar
103	Fir No.	u/s 279/338 IPC	St Vs Chander Prakash	188	15-07-2013	Sanjay Bansal	LA/Acquitted	Vivek Vihar
104	Fir No. 170/2008	u/s 324/325/34 IPC	St Vs Neeraj & others	189	15-07-2013	Sanjay Bansal	LA/Acquitted	Vivek Vihar
105	Fir No. 144/2013	u/s 325 IPC	St Vs Shiva Traders	190	15-07-2013	Sanjay Bansal	Compounded	Vivek Vihar
106	CC No. 3/2013	u/s 138 NI ACT	Y K Chaudhary Vs Lalit Narang	200	15-07-2013	Sanjay Bansal	LA/Settled	Vivek Vihar
107	FIR NO. 275/2012	u/s 279/337 IPC	St Vs Arvind Kumar	201	15-07-2013	Sanjay Bansal	LA/Acquitted	Vivek Vihar
108	FIR NO. 357/2011	u/s 279/338 IPC	St Vs Avinash Jha	202	15-07-2013	Sanjay Bansal	LA/Acquitted	Vivek Vihar
109	Fir No. 278/2008	u/s 3 W.B. Act	St Vs Om Parkash Sharma	203	16-07-2013	Sanjay Bansal	Discharged	Vivek Vihar
110	C.C.No. 272/2013	U/S 138 NI ACT	Suresh Goel Vs Surender Dhingra	205	17-07-2013	Sanjay Bansal	Compounded	Vivek Vihar

111	C.C.No. 294/2013	U/S 138 NI ACT	Suresh Goel Vs Surender Dhingra	206	17-07-2013	Sanjay Bansal	Compounded	Vivek Vihar
112	C.C.No. 293/2013	U/S 138 NI ACT	Suresh Goel Vs Surender Dhingra	207	17-07-2013	Sanjay Bansal	Compounded	Vivek Vihar
113	FIR NO. 127/2009	u/s 323/341/342/356 /506/34 IPC	State Vs Vikas & others	213	22-07-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
114	FIR NO. 50/2009	u/s 12/9/55 Gambling Act	St Vs Rocky & others	216	26-07-2013	Sanjay Bansal	Fine /Convicted	Vivek Vihar
115	FIR NO. 233/2008	u/s 452 IPC	St Vs Ashok & others	219A	18-07-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
116	C.C.No. 279/2013	U/S 138 NI ACT	M/S Numinous Systems Pvt. Ltd Vs Jagmohan Singh	221	07-08-2013	Sanjay Bansal	Compounded	Vivek Vihar
117	FIR NO. 352/2012	u/s 323/341 IPC	St Vs Vikas @ Sonu	222	07-08-2013	Sanjay Bansal	Compounded	Vivek Vihar
118	FIR NO. 375/2007	u/s 186/353/332 IPC	St Vs Vikas @ Vicky	223	12-08-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
119	C.C.No.62/2 011	U/S 452//506 IPC	Anand Prakash Vs Nand Kishore	229	14-08-2013	Sanjay Bansal	Withdrawn	Vivek Vihar
120	Fir No. 124/2011	u/s 33/10/10 Delhi Ex. Act 2009	St Vs Piru	237	24-08-2013	Sanjay Bansal	Abated	Vivek Vihar
121	C.C.No.161/ 2013	U/S 138 NI ACT	S.D.AGRO Chemicals Vs Kamrul Hooda	238	24-08-2013	Sanjay Bansal	Compounded	Vivek Vihar
122	Fir No.	u/s 279/338 IPC	St Vs Sumit	243	25-08-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
123	Fir No. 306/2008	u/s 379/411 IPC	St Vs Murgan	241	25-08-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
124	Fir No. 294/2011	u/s 279/338 IPC	St Vs Madhu Kumar	242	25-08-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
125	Fir No. 144/2006	u/s 25/54/59 Arms Act	St vs Suhail Ahmed	245	31-08-2013	Sanjay Bansal	Abated	Vivek Vihar

126	C.C.No.02/2011	u/s 323/324/506/342 /34 IPC	Mithlesh Vs Sunil Pandey	248	03-09-2013	Sanjay Bansal	Withdrawn	Vivek Vihar
127	Fir No. 2/2009	u/s 279/338 IPC & 185 M.V.Act	St Vs Ravi Shanker	251	09-09-2013	Sanjay Bansal	Con./Fine	Vivek Vihar
128	C.C.No.58/2013	U/S 138 NI ACT	Tapan Sales Energy Pvt. Ltd Vs Ravi Sons Energy Pvt. Ltd.	252	10-09-2013	Sanjay Bansal	Compounded	Vivek Vihar
129	Fir No.	u/s 279/338 IPC	St Vs Chander Pal	253	10-09-2013	Sanjay Bansal	Con./Fine	Vivek Vihar
130	Fir No.	u/s 279/337 IPC	St Vs Raju Kumar	254	10-09-2013	Sanjay Bansal	Compounded	Vivek Vihar
131	C.C.No.240/2013	U/S 138 NI ACT	Shreeji Cable Vs Arhant Electricals	255	10-09-2013	Sanjay Bansal	Compounded	Vivek Vihar
132	Fir No. 58/2011	u/s 40(a) Delhi Ex. Act	St Vs Manish Sharma	256	12-09-2013	Sanjay Bansal	Con./Fine	Vivek Vihar
133	C.C.No.271/2013	U/S 138 NI ACT	Harsh Sethi Vs Dr. Sudhir Bajaj	267	24-09-2013	Sanjay Bansal	Discharged	Vivek Vihar
134	Fir No. 148/2013	U/S 160 IPC	St Vs Upender Singh	268	25-09-2013	Sanjay Bansal	Fine	Vivek Vihar
135	Fir No. 315/2013	U/S 283 IPC	St Vs Dev Shekhar Sharma	270	27-09-2013	Sanjay Bansal	Con./Fine	Vivek Vihar
136	C.C.No.34/2011	u/s 200 Crpc	Mohan Lal Vs Anand	272	28-09-2013	Sanjay Bansal	Dismissed	Vivek Vihar
137	Fir No. 270/2010	U/S 323/452 IPC	St Vs Cancellation	273	28-09-2013	Sanjay Bansal	Accepted	Vivek Vihar
138	Fir No. 314/2013	U/S 283 IPC	St Vs Manuj Grover	274	25-09-2013	Sanjay Bansal	Fine	Vivek Vihar
139	C.C.No.34/2011	u/s 200 Crpc	Saroj Vs Sardar Gurpreet	278	08-10-2013	Sanjay Bansal	Dismissed	Vivek Vihar
140	C.C.No.34/2011	U/S 326/341/506 IPC	Rajender Singh Vs ct. Narender Singh	284	12-11-2013	Sanjay Bansal	Dismissed	Vivek Vihar
141	C.C.No.315/2013	U/S 138 NI ACT	Fast 'N' Furious Motoren(P) Ltd Vs Neeraj Kharbanda	285	13-11-2013	Sanjay Bansal	Dismissed	Vivek Vihar

142	Fir No. 11/02009	U/S 279/337 IPC	St Vs Pawan Kr.	290	23-11-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
143	Fir No. 166/2013	U/S 279/337 IPC	St Vs Amit Mitro	291	23-11-2013	Sanjay Bansal	LA/Settled	Vivek Vihar
144	Fir No. 84/2008	U/S 380/411/34 IPC	St Vs Hamida Begum	293	23-11-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
145	Fir No. 221/2008	U/S 356/379/411 IPC	St Vs Aas Mohd.	294	23-11-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
146	Fir No. 260/2012	u/s 379/356/411/34 IPC	St Vs Neeraj & others	295	23-11-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
147	Fir No. 175/2008	U/S 341/506 IPC	St Vs Manjeet singh	296	23-11-2013	Sanjay Bansal	LA/Compounded	Vivek Vihar
148	Fir No. 304/2012	U/S 279/338 IPC	St Vs Pawan Kochar	297	28-11-2013	Sanjay Bansal	Con./Fine	Vivek Vihar
149	C.C.No.231/ 2013	U/S 138 NI ACT	Brij Kishore Joshi Vs Sanjay Jain	298	23-11-2013	Sanjay Bansal	LA/Settled	Vivek Vihar
150	C.C.No.22/2 011	U/S 156(3) CRPC	Sunita Lata Sahni Vs Sanjay kr Yadav	299	23-11-2013	Sanjay Bansal	LA/Settled	Vivek Vihar
151	Fir No. 164/2009	U/S 323/342/355/34 IPC	St Vs Vinod & Others	300	23-11-2013	Sanjay Bansal	LA/Compounded	Vivek Vihar
152	Fir No.	U/S 323/341 IPC	St Vs Varun & others	301	23-11-2013	Sanjay Bansal	LA/Compounded	Vivek Vihar
153	Fir No. 114/2008	U/S 406 IPC	St Vs Prakash Jain	302	23-11-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
154	Fir No. 297/2010	U/S 279 IPC	St Vs Surender Singh	303	23-11-2013	Sanjay Bansal	PBC/Con./Fine	Vivek Vihar
155	Fir No. 281/2010	U/S 279/338 IPC	St Vs Imran	304	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar
156	Fir No. 312/2013	U/S 188 IPC	St Vs Ram Gopal	305	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar
157	Fir No. 290/2013	U/S 382/411/34 IPC	St Vs Md. Asad	306	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar

158	Fir No. 186/2010	U/S 379/411 IPC	St Vs Pawan @ Vicky	307	23-11-2013	Sanjay Bansal	LA/Compounded	Vivek Vihar
159	Fir No. 63/2013	u/s 323/341/34 IPC	St Vs Jagpreet Singh & othrs	308	23-11-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
160	Fir No. 117/2011	U/S 279/337 IPC	St Vs Parveen Kumar	309	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar
161	Fir No. 215/2009	U/S 279/337/338 IPC	St Vs Shri Chand	310	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar
162	Fir No. 270/2012	U/S 279/338 IPC	St Vs Deepak Kumar	311	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar
163	Fir No.	U/S 323/341 IPC	St Vs Ibrahim	312	23-11-2013	Sanjay Bansal	LA/Acquited	Vivek Vihar
164	Fir No. 151/2013	U/S 279/337 IPC	St Vs Mohit	313	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar
165	Fir No. 293/2011	U/S 324/34 IPC	St Vs Manish & othrs	314	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar
166	Fir No. 96/2013	U/S 323/341/34 IPC	St Vs Pardeep & othrs	315	23-11-2013	Sanjay Bansal	LA/Compounded	Vivek Vihar
167	Fir No. 443/2007	u/s 457/380/411/34 IPC	St Vs Md. Alam	316	23-11-2013	Sanjay Bansal	LA/Compounded	Vivek Vihar
168	CC.No.390/2 013	U/S 138 NI ACT	Tarun Kumar Vs Dharmendra Rohilla	317	23-11-2013	Sanjay Bansal	Compounded	Vivek Vihar
169	Fir No. 347/2012	U/S 379/411 IPC	St Vs Manish & othrs	318	23-11-2013	Sanjay Bansal	LA/Compounded	Vivek Vihar
170	Fir No.	U/S 509/427 IPC	St Vs Santosh Narayan	319	23-11-2013	Sanjay Bansal	Compounded	Vivek Vihar
171	Fir No.	U/S 279/338 IPC	St Vs Sunny	320	23-11-2023	Sanjay Bansal	LA/Con./Fine	Vivek Vihar
172	Fir No. 158/2012	U/S 279/338 IPC	St Vs Ramgulam Yadav	321	23-11-2013	Sanjay Bansal	LA/Con./Fine	Vivek Vihar